GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-284

TO BE ANSWERED ON-19.07.2018

DOMESTIC COMPONENT POLICY FOR SOLAR POWER PROJECTS

284. SHRI LAKHAN LAL SAHU:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) whether the Government has implemented domestic component policy for solar power projects under Jawaharlal Nehru National Solar Mission (JNNSM);

(b) if so, the details thereof along with the aims of the Mission;

(c) whether the Government has received any representation from various stakeholders to defer the said policy;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) to (e): In few schemes under the Jawaharlal Nehru National Solar Mission (JNNSM), a provision of Domestic Content Requirement (DCR) of solar cells and modules was made with an aim to promote local industry. The United States of America (USA) represented against India on this policy of Domestic Content Requirement (DCR) in World Trade Organization (WTO). India lost the case. The Government appealed against the decision, which was also not considered favourably by the Appellate Body (AB) of WTO. Accordingly, provision of DCR has been stopped.
